

12.16 hrs.

BUSINESS ADVISORY COMMITTEE
THIRTY-SECOND REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): I beg to move:

"That this House do agree with the Thirty-second Report of the Business Advisory Committee presented to the House on the 13th August, 1973."

SHRI JYOTIRMOY BOSU (Diamond Harbour): I have given notice of my intention to raise the matter of land-grabbing by the Punjab Chief Minister. I have ample evidence with me. You kindly tell me what am I to do about it.

I have written a separate letter.

MR. SPEAKER: When the business for the next week comes up, this will arise, not now.

SHRI JYOTIRMOY BOSU: I am on a different issue....

MR. SPEAKER: I am not allowing it.

श्री कृष्ण लक्ष्मण (बाँका) :
महोदय, मैंने आज के कुछ मंत्रों पर
दे उनमें से एक को लेकर कुछ बातें
में आपने यह बताना चाँही है कि
एक-दो-तीनों के बारे में आप ने
नका दो। मैंने स्वयं ही दे कि
कम-अधिक पर जो बताना उम्मे
ऊपर मैंने आप को बताना
की बातें मैंने दे ली हैं। आप
भी आपने दे ली हैं। मैंने
मैंने जी आने के बारे में
मैंने बताना दे ली हैं। मैंने
बताने की बातें करे।

प्रध्दक महोदय, मैंने आप को
महोदय, मैंने आप को बताना है
को बताना मैंने दे ली है।
as if I am the only person.

Everything is decided in this committee where the representatives of all Parties sit.

मैंने बताने तो कर हीता है

It will be put before that committee. Time is allotted by that committee. I have no control over the allocation of time. I just clear the motion whether it is in order or not and it is for the committee to give decisions on such matters, not myself alone.

Now, the question is:

"That this House do agree with the Thirty-second Report of the Business Advisory Committee presented to the House on the 13th August, 1973."

The motion was adopted.

SHRI S. A. SHAMIM (Srinagar): What happens to the submission I have made?

MR. SPEAKER: We have already fixed a call attention on it.

SHRI JYOTIRMOY BOSU: I have already written to you...

MR. SPEAKER: I am not going to allow anything. (Interruptions) Any member of the House gets up as if he has got the right or the privilege to say anything about any man in this country.

RE. WITHDRAWAL OF LOCOMENTS
STRIKE

SHRI M. KALYANASUNDARAM (Tiruchirappalli): You will remember, Sir, that the House received with great joy the statement made by the hon. Minister for Railways on 13th August, 1973 regarding the withdrawal of the Locoments' strike. Now I have received complaints from several quarters that the workers have not been released in many places. Also, the warrants have not been withdrawn. Even fresh warrants are issued and fresh arrests are made. This is clear violation of the terms of the agreement reached with the delegation of